Central Administrative Tribunal Principal Bench, New Delhi

C.P.No.268/2005 in O.A.No.1106/2004

Wednesday, this the 21st day of September 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A) Hon'ble Shri Shanker Raju, Member (J)

Ram Avtar Sharma Head Constable No.76/C Presently Posted at: Special Staff, Central District Delhi Police, Kamla Market, Delhi

Permanent address:
Ram Avtar Sharma
S/o Ganga Sharan Sharma
R/o Vill. & PO Chaprawat
Distt. Bulandshahar (UP)

(By Advocate: Shri Y.R. Malhotra)

.. Applicant

Versus

- Shri V.K. Duggal
 Secretary to the Govt. of India,
 Union of India
 Ministry of Home Affairs
 North Block, Central Secretariat
 New Delhi-1
- Shri K.K. Paul
 Commissioner of Police
 Delhi Police, Police Head Quarters
 IP Estate, New Delhi
- Shri M.M. Oberoi
 Deputy Commissioner of Police
 Delhi Police, Central District,
 Daryaganj, Delhi

..Respondents

(By Advocate: Shri B.S. Jain for respondent 1 & Smt. Sumedha Sharma for Smt. Rashmi Chopra for respondents 2 & 3)

ORDER (ORAL)

Shri Shanker Raju:

In the light of the order dated 14.9.2005 passed by the Hon'ble High Court of Delhi in WP (C) 17837/2005 staying the operation of the Tribunal's order passed in OA-1106/2004, the present CP does not survive. It is accordingly dismissed. Notices issued to the respondents are discharged. Liberty to revire is accorded.

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(Shanker Raju) Member (J) (V.K. Majotra) Vice Chairman (A)

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